NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/129/(IB)/2018

NAME OF THE PETITIONER(S)

: NATHELLA SAMPATH JWELLARY PVT LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 10 RULE 7

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C.K. NANDAKUMAR

RAGHURAM CADAMBI Corporate Applicant &

ORDER

Counsel for the applicant present. Heard. Law Officer representing the State Bank of India (Overseas Branch) present and wanted to make entry as an Intervenor in this case. She prayed for time to make submissions. Put up on 02.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc